COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

Appeal No. 138 of 2017 & IA No. 126 of 2017

Dated: 11th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Kerala State Electricity Board Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Jayant Malik

Mr. Abhipsit Mishra

Counsel for the Respondent(s) : Mr. M.G. Ramachandran

Ms. Anushree Bardhan Mr. Shubham Arya for R-2

Mr. S. Vallinayagam for R-3

ORDER

Learned counsel for respondent No.3 seeks three weeks further time to file reply. He may take steps to file the same on or before 02.11.2017 after serving copy on the other side.

List the matter on <u>14.12.2017</u>.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/tpd